

12.01 hrs.

STATEMENT CORRECTING REPLY  
TO STARRED QN. NO. 497

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): In reply to a Supplementary Question raised on Starred Question No. 497 answered in this House on the 3rd December, 1958, I stated that "we are keen that the production of coffee should increase and it has increased to about double its quantity as compared to the last year." What I had in mind was that the production has almost doubled in quantity during the last few years. Production has in fact nearly doubled if we compare the figures of 1957-58 with those of the year 1954-55.

Shri Tangamani (Madurai): I would like to know from the hon Minister what is the actual production for the year 1957-58 and what is the estimated production for the current year 1958-59.

The Minister of Commerce (Shri Kanungo): That is a specific question. It cannot arise out of this statement.

Shri Tangamani: You, Sir, were pleased to direct that whenever some corrections are made and when advanced copies are distributed to us, if question are put by us, you will allow them. What I would like to know is....

Mr. Speaker: Whenever a mistake is made in the matter of answering questions and it is sought to be corrected later, I have been allowing Supplementary Questions arising out of the correction. That is one of the rules. I think it is in the Directions.

Shri Lal Bahadur Shastri: I do not know that. But I can give the figure of production. It is about 43,500.

12.04 hrs.

## POINT OF INFORMATION

Shri Ranga (Tenali): With reference to the trade agreements copies of which were laid on the Table by the hon. Minister a few minutes ago, may I know why there has been so much delay in placing on the Table of the House the copy of the agreement that was reached between our Government and these countries?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): The agreements were signed not very long ago. The dates are given. They were signed during the month of November—I mean the agreements with the USSR, GDR and Poland.

Shri Ranga: The House met on the 17th November.

Shri Satish Chandra: The agreement with U.S.S.R. was signed on the 18th November. All these agreements were brought here by the Delegation. They were circulated to the Cabinet. The Cabinet considered them, they were passed on to other Ministries and then they are being placed on the Table of the House.

Shri Feroze Gandhi (Rai Bareilly): The Cabinet considered the agreement after it was signed!

Shri Ranga: The Cabinet was not acting....

Shri Satish Chandra: The Cabinet has to be informed about the new agreements.

Shri Ranga: Keep it in mind next year.

12.05 hrs.

## REPRESENTATION OF THE PEOPLE (AMENDMENT) BILL—Contd.

Mr. Speaker: The House will now resume further consideration of the following motion moved by Shri R. M. Hajarnavis on the 10th December, 1958, namely,